

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 23rd February, 2018
Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Appeal No. 07/2016(CZ)	Laxmi Chouhan Vs. Union of India & 2 Ors.	Mr. Saurabh Sharma, Adv. Mr. Ritwick Dutta, Adv. Mr. Shires Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	

Note : **No Hon'ble Members is posted in this bench. The Cases listed on 23-02-2018 shall be adjourned to 17-03-2018.**

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in